Highway was carried out by State Bank of India (SBI) Capital Markets Limited which is a subsidiary of SBI, a Govt. institution. M/s SBI Capital Markets Limited was selected out of 5 financial consultants. An amount of Rs.72.57 lakhs was paid for rendering financial services.

Financial support to Kerala for State Transport Undertakings

2878. SHRI M.P. ACHUTHAN:

SHRIK.E. ISMAIL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Kerala Government has requested the Central Government to provide financial support by way of subsidy, low interest finances from Central funding agencies, exemption of excise duty for diesel and vehicle purchases etc. for the State Transport Undertakings; and
 - (b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEV S. KHANDELA): (a) No such proposal has been received in this Ministry from Kerala Government in the recent past.

(b) Does not arise in view of (a) above.

Central Capital for KSRTC

2879. SHRI K.E. ISMAIL:

SHRIM.P. ACHUTHAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is fact that as per article 23 of the Road Transport Corporation Act, 1950, Central and State Governments have to provide the required capital for State Road Transport Corporation in the proportion decided upon by those Governments;
- (b) if so, in what proportion the required capital is provided for Kerala State Road Transport Corporation (KSRTC);
- (c) whether it is also a fact that the Central Government stopped making capital contribution to KSRTC from 1991-92 onwards; and
 - (d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEV S. KHANDELA): (a) Yes, Sir.